

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3911
ANSWERED ON:30.04.2012
NON UTILIZATION OF FUND UNDER CRF
Kumar Shri P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether huge amount of funds remained unutilised during the years 2010-2011 under the Central Road Fund Scheme in many parts of the country;
- (b) if so, the details thereof;
- (c) whether the Government has asked the State Governments to forward their proposals well in advance so that the same could be included for execution during the year in which the funds were allocated; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) & (b) No Madam. The statement showing State/UT wise allocation and expenditure of Central Road Fund (CRF) for the year 2010-11 is at Annexure.
- (c) & (d) The release of funds from CRF to the States depends on the utilization of the released amount, submission of utilization certificates and the progress of works. The progress of works and utilization of fund under CRF are regularly monitored by the Ministry at different levels. The State Governments are regularly advised to increase the pace of the progress of CRF works and furnish the utilization certificate.